

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5972

ANSWERED ON:03.05.2010

PRIVATE DEVELOPERS IN CONSTRUCTION OF RURAL ROADS

Yadav Shri Ranjan Prasad

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware that big developers and private developers are showing lack of interest to build rural roads;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken to boost and complete rural roads projects timely and involve big and private developers in these projects?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): No, Sir.

(b): Does not arise.

(c): Rural Roads is a State subject and these roads are owned, constructed and maintained by the State Governments. These roads connect existing habitations. As per available information, no steps have been taken to involve big and private developers in execution of these roads. The State Governments have been advised to expedite the pace of execution of projects. In order to improve the implementation of the programme in the States, the following measures have been taken:-

- (i) The State Governments have been advised to deploy adequate number of dedicated Programme Implementation Units (PIUs) commensurate with their work load.
- (ii) Central Public Sector Undertakings have been deployed in Bihar, Jharkhand and Tripura.
- (iii) The Standard Bidding Document (SBD) has been amended to facilitate participation of small and medium as well as large contractors.
- (iv) The State Governments have been advised for e-tendering the projects to expedite the process and also to ensure transparency.
- (v) Implementation of the programme is being monitored through monthly reports, periodical review meeting and field visits of officers.
- (vi) Training is being imparted to the field personnel for building their capacity in programme implementation.